

**S. D. SETHIA AND COMPANY (P)
LIMITED**

11. SHRI KALYAN ROY : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the advertisement in the Times of India (New Delhi edition) on the 15th May, 1970 under the caption "S.D. SETHIA & CO. (P) LTD. ANNOUNCEMENT";

(b) if so, what are the inevitable circumstances as mentioned in the advertisement for shifting the office of the company;

(c) whether Government have made any investigation in the matter, if so, the results thereof; and

(d) whether the office of the S.D. Sethia and Co. has been shifted to Bombay; if so, when ?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHU-NATHA REDDY): (a) Yes, Sir.

(b) Government is not aware of the inevitable circumstances referred to in the advertisement.

(c) and (d) The Company's registered office which was formerly located in the State of West Bengal was shifted to the State of Maharashtra under section 17 of the Companies Act, 1956 as per the Order passed by the Calcutta High Court on 29th July 1969 in Company Petition No. 121 of 1969. The advertisement mentioned in part (a) above announced the closure of the company's Calcutta office which was only a branch office of the company. Shifting or closure of the branch or business office of a Joint Stock Company does not attract the provisions of the Companies Act.

STANDARD MOTOR FACTORY, MADRAS

12. SHRI A. D. MANI :
SHRI N. G. GORAY :
DR. Z. A. AHMAD :
SHRI M. V. BHADRAM :

SHRI M. K. MOHTA :
SHRI K. CHANDRASEKHARA-
RAN : SHRI K. P.
SUBRAMANIA
MENON : SHRI T. V. ANANDAN
: SHRI RAM SAHAI : SHRI G.
GOPINATHAN NAIR: SHRI
PRANAB KUMAR
MUKHERJEE : SHRI LOKANATH
MISRA : SHRI K. C. PANDA : SHRI
S. S. MARISWAMY : SHRI
SUNDAR MANI
PATEL: SHRI SURAJ PRASAD
: SHRI S. A. KHAJA MOHI-
DEEN : SHRI
BALACHANDRA
MENON : SHRI MULKA
GOVINDA REDDY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the circumstances that led to the closure of the Standard Motor Factory at Madras:

(b) whether any other car producing factory in India is also facing similar crisis;

(c) the extent of unemployment involved due to the closure of the factory;

(d) the extent to which the supply position of automobiles is likely to be affected:

(e) whether Government propose to take over the management of the factory;

(f) whether it is a fact that the Government of Tamil Nadu have expressed their willingness to take over the factory and run it as a state enterprise:

(g) whether Government have recently appointed a three-man committee to go into the affairs of the factory; if so, the terms of reference and the personnel thereof; and